

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.214 - CP(IB)/24(AHM)2021
Item No.215 - IA 649 of 2022

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

Centrum Financial Services Ltd
V/s
Olga Menezes

.....Applicant

.....Respondent

Order delivered on 13/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. B Gopal Krishan, Adv.
For the Respondent : Mr. Vivek Singh Panwar, Adv. for Mr. Arpit Singhvi

ORDER

CP(IB) 24 of 2021 & IA 649 of 2022

Ld. Counsel for the applicant submitted that liquidation process against the Corporate Debtor is pending before NCLT Ahmedabad Bench, Court No.1. We direct the applicant to take necessary steps to transfer this matter before Court No.1.

List for further consideration on 17.01.2024

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)